

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:796
ANSWERED ON:26.02.2001
AGREEMENT WITH RUSSIA
BABUBHAI KHIMABHAI KATARA;CHANDRESH PATEL KORDIA

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any agreement regarding Civil Aviation has been signed between India and Russia in February, 2001;
- (b) if so, the details thereof;
- (c) the benefits accrued or likely to be accrued to India from this agreement; and
- (d) date from which the agreement will come into effect?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

- (a) An agreement for promotion of aviation safety has been signed between India and the Russian Federation on 14th February, 2001.
- (b) The agreement provides for reciprocal acceptance of certification and approval of Civil aeronautical products including aircraft, maintenance facilities and training establishments subject to the standards and systems being sufficiently equivalent and compatible.
- (c) The Agreement is intended to harmonise the Systems and Standards followed by the two countries in the field of Civil Aviation Safety and to reduce economic burden imposed on aviation industry and operators by redundant inspections, evaluations and testing.
- (d) The agreement has come into effect from the date of signature.